

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 70 & 71 of 2012

Dated : 10th July, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**N.T.P.C. Ltd. Appellant(s)
Versus
C.E.R.C. & Ors. Respondent (s)**

**Counsel for the Appellant (s): Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Counsel for the Respondent(s): Mr. Manu Seshadri for R-1
Mr. Pradeep Misra
Mr. Suraj Singh for R-2**

ORDER

Written Submissions have been filed by the learned counsel for the Appellant.

The learned counsel for the Respondents seek some time to file their respective Written Submissions. Accordingly, they are directed to file the same on or before 26.07.2013 after serving copy on the other side.

Post the matters for further hearing on **08.08.2013**.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vt